

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

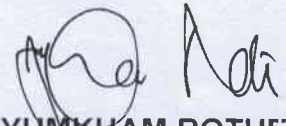
NOTIFICATION

Imphal, the 27th September, 2023

No. HCM/R-3/2018-Estt.-II/17223 : In exercise of the powers vested under Rule No. 10 of the Manipur State District Courts Service Rules, 2014, the High Court of Manipur is pleased to relax the "Upper Age Limit" by the period of service they have rendered uninterruptedly in the District Courts in respect of the following currently serving 3 (three) contractual & daily wage earning personnel in connection with the direct recruitment posts advertised vide even No. dated 19.04.2023.

1. Laishram Suranbi Singh, Peon (Contractual)
2. Chingsubam Ibocha Meetei, Peon (Contractual)
3. Heigrujam Elizabet Devi, Sweeper-Chowkidar (Daily Wager)

Mere relaxation of the age limit does not grant entitlement to seek a post in the notified advertisement. The relaxation mentioned applies exclusively within the confines of meeting the "Upper Age Limit" as outlined in the relevant Rules for participation in the recruitment process, where applicable.



**(YUMIKHAM ROTHEER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Copy to:-

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar (Judicial), High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the Manipur State District Courts Service Rules, 2014.
6. The System Analyst, High Court of Manipur.
- He is requested to upload the same to the official website of the registry.
7. The Superintendent, Establishment – II, High Court of Manipur.
8. Concerned File/Guard File/Notice Board.